

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/01109/2019**

**Dated Tuesday the 20<sup>th</sup> day of August Two Thousand Nineteen**

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)  
HON'BLE MR. T. JACOB, Member (A)**

T.Suresh Kumar,  
No. 4-165, Karuppapillaiyendai Village,  
Near Kanjiam Nagar,  
Andarkottam Post,  
Madurai 625020. ....Applicant

By Advocate M/s. A. Saravanan

Vs

1.The Principal Chief Commissioner of Central Excise,  
Chennai Zone,  
No. 26/1, Mahatma Gandhi Road,  
Nungambakkam, Chennai 600034.

2.The Chief Commissioner of Customs (Preventive),  
No. 1, Williams Road,  
Trichy, Trichy District 620001.

3.The Additional Commissioner of Customs,  
No. 1/865, Madurai Rameshwaram Road,  
Bharathy Nagar,  
Ramanathapuram, Ramanathapuram Dist. ....Respondents

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wishes to withdraw the OA. He seeks permission for the same. Necessary endorsement has been made in the OA records.

2. In view of the above, permission is granted to withdraw the OA. Accordingly, OA is dismissed as withdrawn.

**(T.Jacob)  
Member(A)**

**(P. Madhavan)  
Member(J)**

**20.08.2019**

SKSI